

में बड़ा उत्साह पैदा हुआ है। किसानों ने सहर्ष अपनी कृषि योग्य उपजाऊ भूमि व रिहायशी मकानों तक जो इस नहर योजना की लपेट में आए, समर्पित कर दिया।

नहर बन कर तैयार हो गई है। सिंचाई के लिए लगभग 3-4 वर्षों से पानी आ रहा है। पर जनपद लखीमपुर, सीतापुर जहाँ के किसानों की भू-सम्पदा इस नहर में समा गई उन्हें सिंचाई के लिए समुचित पानी देने की व्यवस्था अभी तक नहीं की गई है। परन्तु नहर के सीमावर्ती इलाकों के कृषकों के लिए यह नहर अब अविषाप बन गई है क्योंकि इस नहर से सीपेज का पानी बेतहाशा निकल रहा है। जिसे नहर विभाग रोक पाने में सक्षम नहीं हो पाया है। उपेक्षा भी की जा रही है। परिणामस्वरूप पचासों गांवों की हजारों एकड़ जमीन कई वर्षों से निरन्तर सीपेज के पानी में डूबी पड़ी बरबाद हो रही है।

केन्द्रीय सरकार द्वारा अनुमोदित इस योजना की विकृतियों और इससे होने वाली हानि की तरफ निरन्तर ध्यान दिया गया, सीपेज के पानी को निकालने और कृषि योग्य भूमि बचाने के लिए किसान एवं जन-तिनिधि निरन्तर लिख रहे हैं पर सिंचाई विभाग और उत्तर प्रदेश की सरकार बिल्कुल उदासीन है। परिणाम-स्वरूप छोटे-बड़े किसान भूखमरी के शिकार हो गए हैं। म निजी जानकारी के आधार पर सदन का ध्यान आकर्षित करते हुए मांग करता हूँ कि अविलम्ब युद्ध स्तर पर सीपेज के पानी के निकास की व्यवस्था कराई जावे जिससे किसानों की हजारों एकड़ कृषि योग्य भूमि बचाई जा सके और इस क्षेत्र के लोगों को भूखमरी का शिकार होने से बचाया जा सके।

#### (iv) DEMANDS OF PEOPLE OF KISHTWAR TOWN OF JAMMU AND KASHMIR

DR. KARAN SINGH (Udhampur): In the historic town of Kishtwar located in a far-flung mountainous area of Jammu region, an annual pilgrimage to the sacred Sarthal Devi Shrine in the mountains nearby takes place. The Chhari Mubarik, symbol of the Goddess, moves off from Kishtwar town in a procession with great rejoicings in which Hindus as well as Muslims participate. This year the Chhari Mubarik was due to go on the 9th July, but as a result of certain unfortunate incidents on the 8th and 9th, including lathi charges and arrests, the people of Kishtwar as a protest refused to take the Chhari to the shrine. It is at present in the S.D.M.'s office, and the citizens of Kishtwar are refusing to take it up to the shrine until the authorities order an enquiry into the incident. This has not yet been done, as a result of which the whole situation has steadily deteriorated over the last few months, and has now reached a point where there is grave apprehension that tension may escalate further and reach an explosive point.

The people of Kishtwar have other genuine demands, including the setting up of a Degree College. There is also the demand for a district at Kishtwar. I would urge the Union Home Minister to take up the Kishtwar problems immediately with the Jammu & Kashmir Government, and prevail upon them to take a sympathetic view so that normalcy can be restored in the area as soon as possible.

#### (v) STEPS FOR EARLY COMPLETION OF MADRAS ATOMIC POWER PROJECT

SHRI ERA ANBARASU (Chengalpattu): Sir, under rule 377, I make the following statement.

I understand that the Madras Atomic Power Project at Kalpakkam in Chingleput District was set up in the year 1964. But the power production has not yet commenced. The functioning of Atomic Power Project is not up